

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 73(ND)14
CA. NO.

CORAM:

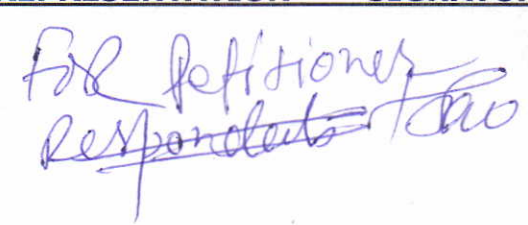

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.09.2016**

**NAME OF THE COMPANY: M/s. Mrs. Mrs. ^{Ashok Kalra}Usha Kalra ors. Ors. V/s. M/s. Kalra Pulp &
Board Mills Pvt. Ltd. & ors.**

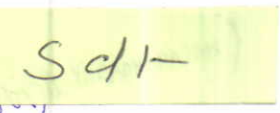
SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	S.K. Giri	Adv	} For Petitioner Respondents	
2.	Tarun Mehta	Adv		
3.	Shelly Khanna	Adv		
4.	ABHAY K. DAS	Adv.	for Resp. No. 2	

ORDER

Learned counsel for the parties are present. Learned counsel for the petitioner has stated that the main petitioner has expired and seeks and is given one week time to file the application for impleading the legal representative in the CP.

List on 19.10.2016


Sd/-

(R.Varadharajan)
Member (Judicial)


Sd/-

(Maharaj Krishan Hanjura)
Member (Judicial)